

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA(CAA)-164(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2018**

**NAME OF THE COMPANY: M/s. Gyankunj Colonizers Pvt. Ltd. and Sun
Buildmart Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Ms. Rekha Mittal, PCS

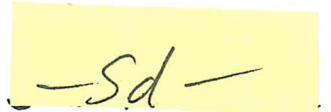
Present for the Respondent: None

ORDER

Reserved for Orders.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)